

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 99/2016
RT NO.97/Chd/Hry/2017**

M/s Aggregate Solutions

...Petitioner.

Versus

M/s K.K. Buildmart Pvt. Ltd. & Anr.

...Respondents

Present: Mr. Anurag Jain, Advocate for petitioner.
None for respondents.

Admittedly copy of the application along with entire Paper Book was not sent to the Corporate-Debtor by Registered/Speed Post in terms of sub-section (2) of Rule 6 of IBC, 2016. The registry is directed to list the case immediately after the aforesaid compliance is made.


(Justice R.P. Nagrath)
Member (Judicial)

July 21, 2017
arora